

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/3607/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Joel Joseph Denga,
District & Sessions Judge,
Lunglei Judicial District.

Dated Guwahati, 15th July, 2019.

Sub:- **Casual leave.**

Ref:- Your letter dated 28.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days casual leave on 15.07.2019 and 16.07.2019 along with station leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125(Pt.)/2008/3608-1A, dated 15.07.19

Copy to:

1. Registrar, Gauhati High Court, Aizawl Bench, Mizoram.
2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]